

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. Ganga Foundations Private Limited

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ganga Foundations Private Limited
2.	Date of incorporation of corporate debtor	08 th October,2004
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U45201TN2004PTC054417
5.	Address of the registered office and principal office (if any) of corporate debtor	NO.33, Paper Mills Road,Hemavathy complex, II Floor, Perambur Chennai TN-600011
6.	Date of closure of Insolvency Resolution Process	14 th March ,2023 [Liquidation ordered by NCLT on 15 th March,2023]
7.	Liquidation commencement date of corporate debtor	15 th March,2023 [Order received on 17 th March,2023]
8.	Name and registration number of the insolvency professional acting as liquidator	CA Mahalingam Suresh Kumar IBBI/IPA-001/IP-P00110/2017-2018/10217 No.27/9 ,Nivedh Vikas,Pankaja Mill Road, Puliyakulam, Coimbatore- 641045 Ph no: 73730-52341 Mail to: msureshkumar@icai.org
9.	Address and e-mail of the liquidator, as registered with the Board	
10.	Address and e-mail to be used for correspondence with the Liquidator	
11.	Last date for submission of claims	14 th April,2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **M/s. Ganga Foundations Private Limited on 15th March, 2023.**

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of **M/s. Ganga Foundations Private Limited** are hereby called upon to submit their claims with proof on or before **14th April, 2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Date : 18th March, 2023
Place : Coimbatore

CA. Mahalingam Suresh Kumar
Liquidator of M/s. Ganga Foundations Private Limited
AFA No. AA1/10217/02/201123/104851 valid upto 20.11.2023

கிராமக் கோயில் பூஜாரிகள் நாளை உண்ணாவிரதம்

சென்னை, மார்ச் 18: கிராமக் கோயில் பூஜாரிகளுக்கு மாத ஊக்கத் தொகையாக ரூ.10 ஆயிரம் வழங்க வேண்டும் உள்ளிட்ட பல்வேறு கோரிக்கைகளை வலியுறுத்தி திங்கைதிழைம (மார்ச் 20) தமிழகம் முழுவதும் மாவட்ட தலை நகரங்களில், கிராம கோயில் பூஜாரிகள் பேரவை சார்பில் கவன ஈர்ப்பு உண்ணாவிரதம் நடைபெறுவா்வது.

இதுகுறித்து தமிழ்நாடு விஸ்வ ஹிந்து பரிஷத் நிறுவனமும், கிராமக் கோயில் பூஜாரிகள் பேரவை நிர்வாக அறங்காவலருமான எஸ்.வேதாந்தம், தமிழ்நாடு விஸ்வ ஹிந்து பரிஷத் மாநில தலைவரும், கிராமக் கோயில் பூஜாரிகள் பேரவையின் அறங்காவலருமான ஆர். ஆர்.கோபால்ஜி ஆகியோர் சனிக்கிழமை கூட்டாக வெளியிட்ட அறிக்கை: திமுக அரசு தனது தேர்தல் வாக்குறுதியில் கிராமக் கோயில் பூஜாரிகளுக்கு மாத ஊதியம் ரூ. 2 ஆயிரம் வழங்கப்படும் என அறிவித்திருந்தது. ஆனால், இதுவரை அந்த அறிவிப்பு நிறை

வேற்றப்படவில்லை. எனவே, கிராமக் கோயில் பூஜாரிகள் அனைவருக்கும் எந்த தவித நிபந்தனையுமின்றி மாத ஊக்கத் தொகையாக ரூ. 10 ஆயிரம் வழங்க வேண்டும். செயல்படாமல் முடங்கிக் கிடக்கும் கிராமக் கோயில் பூஜாரிகள் நலவாரியத்தைச் சீர்படுத்தி, விரைவாக செயல்படுத்த வேண்டும். அனைத்து கிராமக் கோயில்களுக்கும் இலவச மின்சாரம் வழங்கவேண்டும். ஓய்வூதியம் பெறும் பூஜாரிகள் மறைவுக்கு பிறகு, மனை விக்கு குடும்ப ஓய்வூதியம் வழங்க வேண்டும் என்பதன் உள்ளிட்ட கோரிக்கைகளை நிறைவேற்ற வலியுறுத்தி, மாநிலம் தழுவிய கவன ஈர்ப்பு உண்ணாவிரதம் அனைத்து மாவட்ட தலைநகரங்களிலும் திங்கைதிழைம (மார்ச் 20) நடைபெறும் என்று அவர்கள் தெரிவித்துள்ளனர்.



எஸ். வேதாந்தம்

ஆர்.ஆர்.கோபால்ஜி

பழங்குடியினர் பட்டியலில் நரிக்குறவர், குருவிக்காரர் சமூகம்

சென்னை, மார்ச் 18: மத்திய அரசைத் தொடர்ந்து, தமிழக அரசும் நரிக்குறவர்கள், குருவிக்காரர்களை பழங்குடியினர் பட்டியலில் சேர்த்து அரசாணை வெளியிட்டது.

இது தொடர்பாக ஆதிதிராவிட மற்றும் பழங்குடியினர் நலத்துறை சார்பில் சனிக்கிழமை வெளியிட்ட பட்டியலில் சேர்த்தல் தொடர்பான கோரிக்கை நீண்டகாலமாக நிலுவையில் இருந்து வந்தது. இது தொடர்பாக பிரதமரை முதல்வர் கேட்டுக் கொண்டதன் விளைவாக நரிக்குறவர், குருவிக்காரர் சமூகங்கள் மாநிலத்தில் உள்ள பழங்குடியினர் பட்டியலில் 37-ஆவது இனமாக சேர்த்து மத்திய அரசு அரசிதழில் வெளியிட்டது.

அரசாணை வெளியிட்டது தமிழக அரசு

அதற்கேற்ப தமிழக அரசும் ஆதிதிராவிட மற்றும் பழங்குடியினர் நலத்துறை சார்பில் மார்ச் 17-இல் அரசாணை வெளியிட்டுள்ளது. அதனை, நரிக்குறவர், குருவிக்காரர் எனத் திருத்தி வெளியிட வேண்டும் என்று பிரதமரை முதல்வர் கோரியுள்ளார். அத்தகைய பணிகளை மத்திய அரசு மேற்கொண்டு வருகிறது. இதற்கிடையே, பள்ளிகள், கல்லூ

ரிகளில் மாணவர் சேர்க்கை விரைவில் தொடங்கவுள்ளதால், வரும் கல்வியாண்டிலேயே இடப்பிரிவுகளைச் சேர்ந்த அனைவரும் பழங்குடியினர் சான்றிதழ் பெற்று பயனடைவவேண்டும் என்பதற்காக, காலதாமதத்தை தவிர்க்கும் பொருட்டு, மத்திய அரசு வெளியிட்டவாறு, தமிழக அரசும் இந்த அறிவிக்கையை வெளியிட்டுள்ளது.

தமிழக அரசு கோரியவாறு பெயர் மாற்றம் செய்து மத்திய அரசு தனது திருத்தப்பட்ட அறிவிக்கை வெளியிட்டுப்போது தமிழக அரசும் அதனை திருப்ப வெளியிடும் என்று செய்திக் குறிப்பில் தெரிவிக்கப்பட்டுள்ளது.

புதிய உச்சம் தொட்டது தங்கம்: ரூ.44 ஆயிரத்தை தாண்டியது

சென்னை, மார்ச் 18: தங்கம் விலை கடந்த 3 நாள் க்களாக அதிகரித்து வந்த நிலையில் சனிக்கிழமை புதிய உச்சமாக ரூ. 44 ஆயிரத்தை தாண்டி விற்பனை செய்யப்பட்டது. சென்னையில் ஆரணத்தக்கத்தின் விலை பவுண்டுக்கு (22கேரட்) ரூ.880 அதிகரித்து ரூ.44,800-க்கு விற்பனையாகியது. கிராமுக்கு ரூ.110 அதிகரித்து ரூ.5,560-க்கு விற்பனையானது. வெள்ளி கிராமுக்கு ரூ. 1.30 அதிகரித்து 74.40 ஆகவும் கட்டி வெள்ளி கிரோ ரூ.74,400-க்கும் விற்பனைசெய்யப்பட்டது. அதேபோல, 24 கேரட் தங்கம் கிராமுக்கு ரூ.170 அதிகரித்து ரூ.6,110-க்கும் பவுன் ரூ.48,880-க்கும்



யப்பட்டது. அதேபோல, 24 கேரட் தங்கம் கிராமுக்கு ரூ.170 அதிகரித்து ரூ.6,110-க்கும் பவுன் ரூ.48,880-க்கும்

இன்றுமுதல் 4 நாட்கள் மழைக்கு வாய்ப்பு

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது. தென் இந்திய பகுதிகளின் மேல் நிலவும் வளி மண்டலத்தின் கீழிருக்குகளில் கிழக்கு மையம் தெரிவித்துள்ளது.

இதனால், ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு தமிழ்நாடு, புதுச்சேரி மற்றும் காரைக்கால் பகுதிகளில் ஒரு சில இடங்களில் இடும் மின்னளும் கூடிய சேரானது முதல் மிதமான மழை பெய்யக்கூடும் என வானிலை மையம் தெரிவித்துள்ளது.

ஹெலிகாப்டர் விபத்தில் பலியான ராணுவ வீரரின் உடல் தகனம்

தேதி, மார்ச் 18: அருணாச்சல பிரதேசத்தில் ஹெலிகாப்டர் விபத்தில் உயிரிழந்த தமிழக ராணுவ வீரரின் உடல் அவை ரது சொந்த ஊரான தேவி மாவட்டம், ஜெயமங்கலத்தில் ராணுவ மரியாதையுடன் சனிக்கிழமை தகனம் செய்யப்பட்டது.

அருணாச்சல பிரதேசத்தில் கடந்த 16-ஆம் தேதி ராணுவ ஹெலிகாப்டர் விபத்தில் உயிரிழந்த தமிழகத்தைச் சேர்ந்த ராணுவ வீரர் மேஜர் ஜெந்தின் உடல் ஜெயமங்கலத்தில் தங்குக் கொண்டு வரப்பட்டு பொதுமக்கள் மரியாதைக்காக வைக்கப்பட்டது. அவரின் உலகுக்கு அரசு சார்பில், ஊரக வளர்ச்சி, ஊராட்சிகள் துறை அமைச்சர் இ.பெரியசாமி மலர் வளையும் வைத்து மரியாதை செய்கின்றனர். பின்னர், ஜெயமங்கலம் அருகே நடுப்பட்டி கிராமத்தில் உள்ள மயானத்தில் மேஜர் ஜெயந்தின் உடல் ராணுவ மரியாதையுடன் தகனம் செய்யப்பட்டது.

தமிழக அரசு சார்பில், கார் சில் பாதுகாப்பு நிதியிலிருந்து ரூ.20 லட்சம் நிதி உதவிகளை அனைத்து மேஜர் ஜெந்தின் மனைவி சாரதா செல்வியிடம் அமைச்சர் இ.பெரியசாமி வழங்கினார்.

மாணவியை வெட்டிக் கொன்று இளைஞர் தற்கொலை

ஆலங்குடி, மார்ச் 18: புதுக்கோட்டை மாவட்டம், ஆலங்குடி அருகே காதலிக் மறுத்துக் கல்லூரி மாணவியை சனிக்கிழமை வெட்டிக் கொன்ற இளைஞர் தூக்கிட்டுத் தற்கொலை செய்து கொண்டார்.

ஆலங்குடி அருகேயுள்ள வெண்ணாங்குடி ஊராட்சி மயில்வாக்காடு கிராமத்தைச் சேர்ந்த பன்னீர் மகன் பவித்ரா (20), புதுக்கோட்டை அரசு கல்லூரி மூன்றாமாண்டு மாணவி. இவரது எதிர் வீட்டைச் சேர்ந்தவர்கள் குழுவையா மகன் துரைக்கண்ணு (36), கட்டுமானத் தொழிலாளர், சித்தப்பா முறையுள்ள இவர் பவித்ராவை காதலித்து வந்தாராம். இதற்கு எதிர்ப்புத் தெரிவித்து வந்த மாணவியின் பெற்றோர் சனிக்கிழமை கூலி வேலைக்குச் சென்ற நிலையில் வீட்டில் தனியாக நிற்கும் பவித்ராவைத் துரைக்கண்ணு தாவி கட்ட முயன்றாராம். அதைத் தடுத்த பவித்ராவை அரிவாணால் வெட்டிக் கொன்ற துரைக்கண்ணு, தனது வீட்டுக்குச் சென்று தூக்கிட்டுத் தற்கொலை செய்து கொண்டார். ஆலங்குடி போலீஸார் விசாரிக்கின்றனர்.

வாழ்விடம்

FOR SALE

INDIAN EXPRESS GROUP

SALE OF USED ALUMINIUM CTP PLATES, EMPTY INK BARRELS AND EMPTY INK / CHEMICAL PLASTIC CONTAINERS

SEALED tenders are invited in the prescribed form for the purchase of **USED ALUMINIUM CTP PLATES, EMPTY INK BARRELS AND EMPTY INK / CHEMICAL PLASTIC CONTAINERS** as detailed in the tender form for the period from **01.04.2023 to 30.06.2023**.

The tender forms (non-transferable) can be obtained from the Centre Manager of the Branch at : **Express Gardens, No. 29, 2nd Main Road, Ambattur Industrial Estate, Chennai-600058** on payment of Rs.25/- payable through Demand Draft favoring EXPRESS PUBLICATIONS (MADURAI) PRIVATE LTD, or by Cash to be paid at Cash Counter at Branch Offices.

Last date for receipt of sealed tender in our office is **31st March 2023 till 6.00 p.m.** The tenders received after the due date and time will not be entertained.

Deputy General Manager (Production),
Express Publications (Madurai) Private Ltd.,
Express Gardens, 29, II Main Road, Industrial Estate, Ambattur, Chennai-600058.
Phone : 23457601 Fax: 23457610
23457521 (Direct)

Chennai Date : 19.03.2023

CHANGE OF NAME

I, K. SRIVAIASHNAVI, daughter of Karicheti Sridhar, resident of Vill - Manduvavari Palem, Taluk - Ongole, PS - Ongole, Dist - Prakasam, State - Andhra Pradesh, Pin-523262, have changed my name from **K. SRIVAIASHNAVI** to **KARICHETI SRI VAISHNAVI** vide affidavit sworn before Notary dated 16 March 2023

NAME CHANGE

S. SELVI My daughter of Thiru **K. THIAGARAJAN**, DOB: 26.08.1977, residing at No.15, ST Garden, Lakshmi Nagar 4th Cross Street, Velachery, Chennai - 600 042.

Shall Henceforth be known as **T. SELVI**

- THIAGARAJAN JOHNSTAILY

CHANGE OF NAME

I, K. DHANASEKARAN, son of Thiru V. Kannan, born on 27th July 1979 (District of Birth: Chennai), residing at No. 1/317, 17th Street, Kodungaiyur, Chennai-600 118, shall henceforth be known as **K BALAJI**

K. Dhanasekaran Chennai, 29th December 2022

CHANGE OF NAME

I, DHURAIMURUGA RAMASAMI, with Passport No: L2883308 and Aadhar No: 203740947188 Aadhar Name : Dhuraimurugur R.I.aged about 71 years, residing at New No: 24, Gowdia Mutt Road, Royapettah, Chennai -14. Shall henceforth be known as **DHURAIMURUGA RAMASAMI INDIRA** for all my future purposes vide affidavit dated 16.03.2023 sworn before B. Velmurugan, B.A.B.L - DHURAIMURUGA RAMASAMI INDIRA

தமிழ்நாடு கிராமத்தொழில்நுட்பம்

தினமணி கதிர்

இளமை! புரமை! இவமை!

Phone : 23457601, Fax: 23457619/20 Date : 19.03.2023

MSTC LIMITED

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

CHANGE OF NAME

I, EDWARD P., Army No: 13875650, RANK : SEPOY, UNIT : ASC (MT), S/o. V. Pichai, residing at No. 48A, 10th Cross Street, Thendral Nagar East, Thirumullaivoyal, Chennai-600062, I State that my wife correct name is **PAPPARASILE** as per Aadhaar Card for all purpose. Vide affidavit No. 17AC 933397 dated 16.03.2023 before D. Inbaraj, Advocate & Notary, Chennai.

CHANGE OF NAME

I, MAMALA KUMARI, Spouse of Service No. 13896231M, Rank **NAIK, MURUGESAN E.** Date of birth 07/08/1968, resident of 120C / 120D, Sundar Avenue, 4th Street, Sikkarayapuram, Kovur, Kancheepuram, Tamilnadu - 600128, have changed my name from **MAMALA KUMARI** to **AMALA KUMARI D**, vide Affidavit dated 16.03.2023 before Poonamallee.

CHANGE OF NAME

I, K. CHAITANYA SAI, son of Karicheti Sridhar, resident of Vill - Manduvavari Palem, Taluk - Ongole, PS - Ongole, Dist - Prakasam, State - Andhra Pradesh, Pin-523262, have changed my name from **K. CHAITANYA SAI** to **KARICHETI CHAITANYA SAI** vide affidavit sworn before Notary dated 16 March 2023

CHANGE OF NAME

I, P. JAYALAKSHMI, wife of N. Panneer Vel, No: 1352312, RANK : NAIK, Date of birth : 21.06.1960, residing at No. 524, Seeyamangalam Village, Thimmarajampettai, Kancheepuram, Tamilnadu-631601 In my husband's Army records, my wife's name was wrongly entered as **P. JAYALAKSHMI** instead of her correct name is **JAYALAKSHMI PANNEERVEL**

மாணமேடை

மனாமகள் தேவை

Tamilnadu-based issueless NRI groom, second divorcee born in 1964. Seeking issueless bride who should be focused and escalate, loyal to stay Long.

E-mail ID
mrk6409@gmail.com
Ph: 6385754610

சிட்டி யூனியன் வங்கி லிமிடெட்

உடன் மற்றும் வங்கு நிறுவனங்கள்

நிறுவன அலுவலகம் : எண்24-8, காந்தி நகர், குடியிருப்போர் - 610001, மின்னஞ்சல் : enquiry@cityunionbank.in போன் : 0435 - 2432322, அபிவிசல் : 0435 - 2437146

சொத்து கவர்தன அறிவிப்பு (அகையா சொத்து)

கீழே கண்டபடிப்பிள்ளை இந்தியன் வங்கி லிமிடெட், நிறுவன அலுவலகம் எண் 24-8, காந்தி நகர், குடியிருப்போர் - 610001 மற்றும் இந்த இடங்களில் செயல்பட்டு வரும் கிளை அலுவலகங்களில் உள்ளுள்ள **எண்24-8, காந்தி நகர், குடியிருப்போர் - 610001** மற்றும் **எண்24-8, காந்தி நகர், குடியிருப்போர் - 610001** இடங்களில் **சொத்து கவர்தன அறிவிப்பு** (அகையா சொத்து) பற்றி அறிவிக்கப்பட்டுள்ளது. **சொத்து கவர்தன அறிவிப்பு** (அகையா சொத்து) பற்றி அறிவிக்கப்பட்டுள்ளது. **சொத்து கவர்தன அறிவிப்பு** (அகையா சொத்து) பற்றி அறிவிக்கப்பட்டுள்ளது.

CHANGE OF NAME

I, EDWARD P., Army No: 13875650, RANK : SEPOY, UNIT : ASC (MT), S/o. V. Pichai, residing at No. 48A, 10th Cross Street, Thendral Nagar East, Thirumullaivoyal, Chennai-600062, I State that my wife correct name is **PAPPARASILE** as per Aadhaar Card for all purpose. Vide affidavit No. 17AC 933397 dated 16.03.2023 before D. Inbaraj, Advocate & Notary, Chennai.

CHANGE OF NAME

I, MAMALA KUMARI, Spouse of Service No. 13896231M, Rank **NAIK, MURUGESAN E.** Date of birth 07/08/1968, resident of 120C / 120D, Sundar Avenue, 4th Street, Sikkarayapuram, Kovur, Kancheepuram, Tamilnadu - 600128, have changed my name from **MAMALA KUMARI** to **AMALA KUMARI D**, vide Affidavit dated 16.03.2023 before Poonamallee.

CHANGE OF NAME

I, K. CHAITANYA SAI, son of Karicheti Sridhar, resident of Vill - Manduvavari Palem, Taluk - Ongole, PS - Ongole, Dist - Prakasam, State - Andhra Pradesh, Pin-523262, have changed my name from **K. CHAITANYA SAI** to **KARICHETI CHAITANYA SAI** vide affidavit sworn before Notary dated 16 March 2023

CHANGE OF NAME

I, P. JAYALAKSHMI, wife of N. Panneer Vel, No: 1352312, RANK : NAIK, Date of birth : 21.06.1960, residing at No. 524, Seeyamangalam Village, Thimmarajampettai, Kancheepuram, Tamilnadu-631601 In my husband's Army records, my wife's name was wrongly entered as **P. JAYALAKSHMI** instead of her correct name is **JAYALAKSHMI PANNEERVEL**

மாணமேடை

மனாமகள் தேவை

Tamilnadu-based issueless NRI groom, second divorcee born in 1964. Seeking issueless bride who should be focused and escalate, loyal to stay Long.

E-mail ID
mrk6409@gmail.com
Ph: 6385754610

பொருளாதாரக் குழுவின்ருடன் முதல்வர் ஆலோசனை

சென்னை, மார்ச் 18: பொருளாதாரக் குழு ஆலோசனைக் குழு விளருடன் தமிழக முதல்வர் மு.க.ஸ்டாலின் ஆலோசனை நடத்தினார்.

முதல்வர் மு.க.ஸ்டாலின் தலைமை பொருளாதாரக் குழுவினருடன் செயல்படும் உள்ளிட்ட உயரதிகாரிகள் கூட்டத்தில் பங்கேற்றனர்.

முதல்வர் மு.க.ஸ்டாலின் தலைமை பொருளாதாரக் குழுவினருடன் செயல்படும் உள்ளிட்ட உயரதிகாரிகள் கூட்டத்தில் பங்கேற்றனர்.

முதல்வர் மு.க.ஸ்டாலின் தலைமை பொருளாதாரக் குழுவினருடன் செயல்படும் உள்ளிட்ட உயரதிகாரிகள் கூட்டத்தில் பங்கேற்றனர்.

குழுவின் உறுப்பினர்கள் பொருளாதார ரோசிரியர் ரகுமார் ராஜன், டாக்டர் அரவிந்த் கப்பிரமணியன், பேராசிரியர் ஸ்ரீராம், நாராயண், பேராசிரியர் எஸ்.கார் டி.பேரா, தமிழக அரசின் நிதியமைச்சர் பழனிவேல் தியாகராஜன், தலைமைச் செயலர் வெ.இளையன், நிதித் துறை

சுருதல் தலைமைச் செயலர் முருகானந்தம் உள்ளிட்ட உயரதிகாரிகள் கூட்டத்தில் பங்கேற்றனர்.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

சென்னை, மார்ச் 18: தமிழ்நாடு, புதுவையில் ஞாயிற்றுக்கிழமை (மார்ச் 19) முதல் புதன்கிழமை (மார்ச் 22) வரை 4 நாட்களுக்கு மழை பெய்யும் என சென்னை வானிலை மையம் தெரிவித்துள்ளது.

Brahmapuram fire: Green Tribunal slaps ₹100 cr penalty on Kochi corpn

NGT says state violated statutory solid waste management rules, orders of SC and tribunal

EXPRESS NEWS SERVICE @ Kochi

THE Principal Bench of the National Green Tribunal has imposed an environmental compensation of ₹100 crore on Kochi Corporation for its failure in waste management resulting in a major fire at the Brahmapuram waste dumpyard.

The NGT observed that the Kerala authorities have been an 'utter failure' and rampantly violating the statutory solid waste management rules and orders of the Supreme Court and the Tribunal.

The Bench headed by Justice Adarsh Kumar Goel issued the order on suo motu proceedings based on the media report of a serious environmental emer-



Serious environmental emergency was caused due to a fire at the Brahmapuram waste dump site that happened on March 2 | EXPRESS

gency caused due to fire at the Brahmapuram waste dump site as a result of the state authorities failing in providing a pollu-

tion-free environment. It directed to deposit the compensation amount with the Chief Secretary within one

month for necessary remediation measures, including dealing with the health issues of the victims.

"It is self-evident that good governance in the matter of waste management is being neglected for a long time to the detriment of the environment and public health and no one has taken moral responsibility for such a gross failure of rule of law and damage to public health. It is difficult to understand the value of citizens' right to life and safety with such an attitude of total neglect by authorities in the government. This calls for soul searching and also high-level inquiry to determine culpability in the larger public interest," said the Bench.

Transition to natural gas to boost economy, jobs

CONTINUED FROM PAGE 1

TAMIL Nadu Industrial Development Corporation Ltd will act as the nodal agency to expedite the implementation of petroleum & natural gas pipeline and CGD network projects. The policy aims to promote the usage of natural gas-based generators by all telecom operators, especially in urban areas, as an environment-friendly alternative at a lower cost. Guidelines shall be issued for the state transport corporation to encourage the selection of CNG/LNG buses while purchasing new buses and to retrofit the present alternative fuel fleet in a phased manner, based on the CGD infrastructure. The CGD entities are expected to invest in value-added services, which have an investment potential of ₹500 crore. The expansion of CGD infrastructure is expected to generate initial employment of around 20,000 people, both under direct and indirect categories. The CGD entities have already committed to the expansion of CGD infrastructure, covering seven geographical areas and 15 districts. The remaining districts are expected to be covered soon. The policy is expected to have a significant impact

on the state's economy, creating jobs and attracting investments.

Meanwhile, the state government also released a logistics policy for the next five years, aimed at developing the logistics sector to support economic growth. The policy includes an integrated logistics plan for the next decade to align with emerging requirements and industry developments. One of the key objectives of the policy is to reduce the environmental impact of the logistics sector by promoting a modal shift from road to eco-friendly rail and coastal shipping. To ensure coordination with logistics operators, service providers, and trade associations, the state will establish a Logistics Council. The council will support data-driven decision-making and recommend initiatives for the progress of the logistics sector. Further, the government announced special incentives for manufacturing technical textiles, man-made fiber (MMF) yarn from recycled products, MMF fabric and apparel manufacturing. This includes investment promotion subsidy, special capital subsidy, turnover-based subsidy and other subsidies, a statement from the CM said.



10-year-old, 2 cousins drown in waterbody in Sivaganga

EXPRESS NEWS SERVICE @ Sivaganga

THREE children drowned in a waterbody at Padaminchi in Singampunari taluk on Saturday. The deceased were identified as Class 5 student N Yamini (10), her cousin and Class 2 student L Mahendran (7), and his brother and nursery student L Santhosh (5).

In the absence of witnesses, it is suspected that one of the kids first began to drown in Chetti oorani and the other two might have gone to rescue the child. Villagers found the bodies floating while they were searching for the kids.

The villagers recovered the bodies and alerted Ulagampatti police. They were shifted to Pudukkottai GH for postmortem. Yamini and Santhosh's parents were away at work. Police suspect that the kids must have gone to the waterbody to play or take bath since it was a holiday for them. Further investigation is on.

EXPRESS READ

Priest sends lewd messages to woman, booked

Kanniyakumari: The district cyber crime police booked priest Benedict Anto of Kollencode for allegedly sending lewd messages on WhatsApp to a 19-year-old woman. Sources said the priest had sourced her number from a church WhatsApp group. Based on a complaint from the victim, three police teams have been formed under the supervision of Cyber Crime ADSP B Rajendran to trace the absconding priest. The police have also appealed to any other women who have been troubled by the priest to come forward and register complaints. ENS

Light to moderate rain forecast in TN till March 22

Chennai: The regional meteorological centre has forecast light to moderate rain in isolated pockets of Tamil Nadu till March 22. For the second consecutive day, parts of Chennai witnessed sporadic rainfall. Tambaram on Saturday received 57mm of rainfall. For the last 24 hours, Perungudi received the highest rainfall of 9cm. The rainfall is the result of trough/wind discontinuity from interior TN to central MP running from south interior Karnataka to Jharkhand across interior Karnataka, Telangana, Chhattisgarh and Odisha, the IMD said. ENS

Chased by cops, murder accused jumps off bridge

EXPRESS NEWS SERVICE @ Coimbatore

A 23-year-old man, who is wanted in the murder near the Coimbatore combined court complex on February 13, allegedly jumped from a flyover located at 7th street in Rathinapuri on Saturday, while being chased by the police team. He suffered fractures on both legs.

The injured was identified as Parthasarathy (23) from Sri-vaikuntam in the Tuticorin.

On February 14, the Coimbatore city police arrested a seven-member gang near Kotagiri for

murdering Gokul (24) on February 13. The police opened fire on two accused when they attempted to escape.

"While walking on the flyover, Parthasarathy noticed that a police team was chasing him. Immediately, he jumped. He was caught and rushed to Coimbatore MCH," said a police officer.

"As many as 14 people were involved in the murder of Gokul. Already, 13 people have been arrested and lodged in Coimbatore central prison. 12 of them were detained under the Goondas Act," he added.

'Height of jumbo, bund caused electrocution'

CONTINUED FROM PAGE 1

"THE elephant's height coupled with the elevation of the lake bund had caused the wire to come in contact with the elephant's head and cause the electrocution. It was purely an accident," officials from the power corporation said. District Forest Officer KV Appala Naidu said a post-mortem was underway by veterinarian A Prakash under the supervision of Hosur DFO K Karthikeyani. "We have had no records of elephant movement in the area. This is the first time we have recorded elephant movement close to Kambainallur."

Kartikeyani the tusker was not caught in a low-sagging line. "The bund elevation and the elephant's height made it seem like the power line was at a low height. The post-mortem revealed that the elephant was over 30 years old. We will bury her near the Kelavalli village."

KSCSTE-KERALA FOREST RESEARCH INSTITUTE
(An Institution of Kerala State Council for Science, Technology and Environment)
Peechi - 680653, Thrissur, Kerala, India

VACANCY NOTIFICATION FOR THE POST OF REGISTRAR

No: D107/KSCSTE-KFRI/Estt./HRC/2022 Date: 24.02.2023
Applications are invited in prescribed format from qualified candidates for the post of Registrar (State scale of pay: Rs.68700-110400 (10th Pay rev.)) Upper age limit will be 55 years as on 24.02.2023 Interested candidates are requested to visit the institute website www.kfri.res.in for details of application format, eligibility criteria, change in dates, schedule, addendum/ corrigendum, etc. Applications from eligible candidates may be sent by speed post addressed to "The Registrar, Kerala Forest Research Institute, Peechi - 680 653, Thrissur, Kerala".

Ro/00704/D3/2023/1&PRD DIRECTOR

LOOK OUT NOTICE

 

Jomon George (Age 35) Lousia Joseph (Age 34)

Mundakkayam Police has registered a case against Jomon George, age 35/22, S/o George A.O, Aliyattukudiyil (H), Mudakkuzha, VTC, Vengoor west, Ernakulam and his wife Lousia Joseph, age 34/22 as Cr.1828/22 U/s 406,420,34 IPC. They are absconding till date. If any information regarding the above said persons, please inform on the phone numbers provided below.

DySP Kanjirappally - 9497990052, SHO Kanjirappally PS - 9497947154, SI Kanjirappally PS - 9497980336, Kanjirappally PS - 0482 - 8272317.

Ro/00702H2/2023/1&PRD

Z-28016/4/2023-PMSSY.IV
GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
(PMSSY DIVISION)
Room No. 201-D, Nirman Bhawan, New Delhi-110001

ADVERTISEMENT FOR THE POST OF EXECUTIVE DIRECTOR EACH IN AIIMS AT (i) RAIPUR (CHHATTISGARH), (ii) NAGPUR (MAHARASHTRA), and (iii) AWANTIPORA (UNION TERRITORY OF JAMMU & KASHMIR).

Ministry of Health & Family Welfare (PMSSY Division) invites applications from eligible candidates for filling up the post of Executive Director on deputation/short term contract/contract basis in the Level 15; Rs. 182200 - 224100/- in the Pay Matrix (as per per 7th CPC) each in All India Institute of Medical Sciences (AIIMS) at (i) Raipur (Chhattisgarh), (ii) Nagpur (Maharashtra), and (iii) Awantipora (UT of Jammu & Kashmir). For further details, please visit Ministry's Website and Division's Website at www.mohfw.gov.in and <https://pmssy-mohfw.nic.in>

Detailed advertisement will be published in the Employment News. The closing date of receipt of application will be the 45th day from the date of publication of advertisement in Employment News.

Sd/- (Dinesh Kumar)
Joint Director
CBC 17101/11/0017/2223
Tele : 011-23061730

KERALA WATER AUTHORITY E-TENDER NOTICE
Tender No : 61/2022-23/PHC/KNR

Jai Jeevan Mission - Kannur District - Valappattanam Panchayath- WSS to Kannur and adjoining Panchayaths - Reach III - Construction of service reservoirs, Laying distribution network and providing FHTCs in Azhikode, Chirakkal and Valappattanam panchayaths - Reach III. EMD : Rs. 200000. Tender fee : Rs. 13010. Last Date for submitting Tender : 04-04-2023 02:00pm. Phone : 04972705902
Website : www.kwa.kerala.gov.in, www.etenders.kerala.gov.in

Superintending Engineer
PH Circle, Kannur

KWA-JB-GL-6-1871-2022-23

SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. GANGA FOUNDATIONS PRIVATE LIMITED

RELEVANT PARTICULARS	
1	Name of corporate debtor : M/s. GANGA FOUNDATIONS PRIVATE LIMITED
2	Date of incorporation of corporate debtor : 08th October, 2004
3	Authority under which corporate debtor is incorporated / registered : Registrar of Companies, Chennai
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor : U45201TN2004PTC054417
5	Address of the registered office and principal office (if any) of corporate debtor : No.33, Paper Mills Road, Hemavathy Complex, II Floor, Perambur Chennai, TN - 600 011
6	Date of closure of insolvency resolution process : 14th March, 2023 [Liquidation ordered by NCLT on 15th March, 2023]
7	Liquidation commencement date of corporate debtor : 15th March, 2023 [Order received on 17th March, 2023]
8	Name and registration number of the insolvency professional acting as liquidator : CA Mahalingam Suresh Kumar IBB/IPA-001/IP-P00110/2017-2018/10217 No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore- 641045 Ph no: 73730-52341
9	Address and e-mail of the liquidator, as registered with the Board : gtpi.liq@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator : gtpi.liq@gmail.com
11	Last date for submission of claims : 14th April, 2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the M/s. Ganga Foundations Private Limited on 15th March, 2023.

The stakeholders of M/s.Ganga Foundations Private Limited are hereby called upon to submit their claims with proof on or before 14th April, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person by post only electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Note : Applicable forms can be downloaded from the following portal : www.ibbi.gov.in -> Quick Links -> Downloads -> Forms under IBBI (Liquidation Process) Regulations, 2017.

Place : Coimbatore Date : 18.03.2023

CA. Mahalingam Suresh Kumar
Liquidator of M/s. Ganga Foundations Private Limited
AFA No. AA/10217/02/201123/104851 valid upto 20.11.2023

Central Coalfields Limited
A Miniratna Company
(A Subsidiary of Coal India Limited)

NOTICE

"All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on websites of Coal India Ltd. www.coalindia.in/respective Subsidiary Company (CCL, www.centralcoalfields.in), CIL e-procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in> in addition, procurement is also done through GeM portal <https://gem.gov.in/>"

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS,
O/o, THE OFFICIAL LIQUIDATOR, HIGH COURT, MADRAS
Corporate Bhavan II Floor, No. 29, Rajaji Salai, Chennai-600001.
Phone No: 044-25271149/25271151, Website: www.mca.gov.in
Email : olmadras@gmail.com

IN THE HIGH COURT OF JUDICATURE AT MADRAS (ORIGINAL JURISDICTION)

In the matter of the Companies Act, 1956
And
In the matter of M/s. Fidelity Finance Limited (In Liquidation)
Company Application No. 87 of 2023
In
Company Petition No. 65 of 2002
SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Madras dated 10.03.2023 sealed tenders are invited from the interested parties by the undersigned for the purchase of the six flats belonging to M/s.Fidelity Finance Limited (In Liquidation) situated at Atria Apartments, 1st Floor, Perumanoor, Thevera, Cochin, Kerala more fully described in the schedule hereunder "as is where is and whatever there is condition".

DETAILS OF THE PROPERTY:

Lot	Description of the Flats	Location of the property / Flats	Flat area (in Sq.ft.)	Undivided Shares of Flats (in sq.ft.)	Upset price as per order dated 16.09.2022
1	A/1/3 BHK	Atria Apartments, 1st Floor, Perumanoor, Thevera, Cochin, Kerala.	1616	408.53	Rs. 70,00,000/-
2	B/1/2 BHK	-DO-	1170	296.02	Rs. 51,00,000/-
3	C/1/3 BHK	-DO-	1447	366.00	Rs. 62,00,000/-
4	D/1/3 BHK	-DO-	1616	408.53	Rs. 70,00,000/-
5	E/1/2 BHK	-DO-	1170	296.02	Rs. 51,00,000/-
6	F/1/2 BHK	-DO-	1227	310.41	Rs. 53,00,000/-

2. EMD : 10% of the Upset Price.
3. Cost of Tender Form : Rs. 1500/- Per form (Non refundable / Non adjustable)
4. Date of inspection of Immovable Assets at Cochin, Kerala : on 1st, 2nd, 8th & 9th April, 2023 (Between 11.00 A.M and 4.00 P.M.)
5. Last date for Purchase of Tender Form : 14.4.2023.
6. Last date for submission of tenders : 17.04.2023 upto 05.00 P.M.
7. Opening of the tenders and Auction before Hon'ble High Court, Madras : 20.04.2023
8. Tender Form, Terms & Conditions can be obtained from the office of the undersigned during any working day between 11 A.M. to 4 P.M. from 20.3.2023 to 14.4.2023 and at the site on 1.4.2023 & 2.4.2023 and 8.4.2023 & 9.4.2023. Separate tender to be submitted for each flat.
9. Sealed tenders accompanied by the Earnest Money Deposit by way of Demand draft drawn in favour of "The Official Liquidator, High Court, Madras" should directly be submitted to the Office of the Official Liquidator, High Court, Madras at the above address. For details of the properties, either log on to www.mca.gov.in or contact the office of the undersigned.
10. The intending purchasers should furnish their name, address, mail id and contact number on the sealed tender cover containing Tender Form and EMD.
11. The bidders shall be present at the office of the Official Liquidator, High Court, Madras at the above address at 11.30 a.m. on the date of opening of tender forms as indicated above i.e 20.4.2023. The proceedings shall be held as per the directions of the Honble High Court, Madras.

DATED AT CHENNAI THIS THE 14th DAY OF MARCH 2023.

Sd/-
SRIDHAR PAMARTHI, ICLS
OFFICIAL LIQUIDATOR, HIGH COURT, MADRAS

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS,
O/o, THE OFFICIAL LIQUIDATOR, HIGH COURT, MADRAS
Corporate Bhavan II Floor, No. 29, Rajaji Salai, Chennai-600001.
Phone No: 044-25271149/25271151, Website: www.mca.gov.in
Email : olmadras@gmail.com

IN THE HIGH COURT OF JUDICATURE AT MADRAS (ORIGINAL JURISDICTION)

IN THE MATTER OF THE COMPANIES ACT, 1956
AND
IN THE MATTER OF M/S.RBF Nidhi Limited (IN LIQUIDATION)
COMPANY APPLICATION NO.462 of 2019
IN
COMPANY PETITION NO.230 OF 2004
SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Madras dated 20.12.2019 & 10.3.2023 sealed tenders are invited from the interested parties by the undersigned for the purchase of the flats belonging to M/s. RBF Nidhi Limited (In Liquidation) situated at Door No.29, (Old No.5), Elliamman Koil Street, West Mambalam, Madras - 600033 more fully described in the schedule hereunder on "as is where is and whatever there is condition and no warranty on title".

SCHEDULE OF IMMOVABLE ASSETS

Sl. No.	DESCRIPTION	LOCATION	RESERVE PRICE (in RS)	EMD (10% OF THE UPSET PRICE) RS
1	Schedule-B (Property Mortgage) Item No. 1:- Flat No.2 in "A" Block in the ground floor measuring about 1050 sq.ft together with 700/20,000th undivided share in 11,400 sq.ft. of land described in the location of the property.	Door No.29, (Old No.5), Elliamman Koil Street, West Mambalam, Madras - 600033, Comprised in paimash No.1673, Patta No.202, Town Survey No.56, Block No.18 bounded on the North by: Balakrishnana's House, South by: Kamalamma's Land, East by: Elliamman koil Street, West by: Haridas Rangaiah's Land Measuring East to West 232 feet and North to South 53 feet in all comprising about 4.75 Grounds and situated with the Registration District of South Madras and the Registration District of T.Nagar	59,00,000/-	5,90,000/-
2	Item No.2:- Flat No.2 in "A" Block in the third floor measuring about 775 sq.ft. together with 550/20,000th undivided share in 11,400 sq.ft. of land described in the location of the property.	House, South by: Kamalamma's Land, East by: Elliamman koil Street, West by: Haridas Rangaiah's Land Measuring East to West 232 feet and North to South 53 feet in all comprising about 4.75 Grounds and situated with the Registration District of South Madras and the Registration District of T.Nagar	40,00,000/-	4,00,000/-
3	Item No.3:- Flat No.2 in "B" Block in the ground floor measuring about 1050 sq.ft together with 700/20,000th undivided share in 11,400 sq.ft. of land described in the location of the property.	House, South by: Kamalamma's Land, East by: Elliamman koil Street, West by: Haridas Rangaiah's Land Measuring East to West 232 feet and North to South 53 feet in all comprising about 4.75 Grounds and situated with the Registration District of South Madras and the Registration District of T.Nagar	59,00,000/-	5,90,000/-

a) Date of inspection of property : 28.03.2023 & 29.03.2023
b) Last date for purchase of Tender Form : 6.4.2023
c) Last date of submission of Tenders : 10.04.2023 upto 4:00 p.m at "The Office of the Official Liquidator High Court, Madras : Rs.1,500/-
d) Cost of Tender Form (Non refundable / Non-adjustable)

Sealed Tenders will be opened by the Hon'ble High Court, Madras on 13.04.2023 at 2.15 P.M when the tenderers may remain present and participate in the inter-se bidding.

The Tender Form, Terms and Conditions can be obtained from the Office of the Undersigned during the working days between 11.00 am to 4.00 pm until 06.04.2023.

Sealed Tenders accompanied by the Earnest Money Deposit should directly be submitted to "THE OFFICE OF THE OFFICIAL LIQUIDATOR, HIGH COURT OF MADRAS, CHENNAI-600001". For further details about the property, kindly log on to www.mca.gov.in or call on the undersigned office on any working day.

The bidders shall be present at the office of the Official Liquidator, High court, Madras at the above address at 11.30 a.m. on the date of opening of tender form as indicated above i.e. 13.04.2023. The proceedings shall be held as per the directions of the Hon'ble High Court, Madras.

The intending purchasers should furnish their name, address, mail id and contact number on the sealed tender cover containing Tender Form and EMD.

DATED AT CHENNAI THIS 16th DAY OF MARCH, 2023.

Sd/-
SRIDHAR PAMARTHI, ICLS
OFFICIAL LIQUIDATOR, HIGH COURT, MADRAS